352	Written Answers to	[RAJYA SABHA]		Unstarred Questions	
1	2	3	4	5	6
20.	Karnataka	13	75	53	0
21.	Tamil Nadu	66	16	6	0
22.	Gujarat	119	6	19	0
23.	Maharashtra	7963	15	35	3
24.	Madhya Pradesh	0	0	5	0
25.	Chhattisgarh	12	0	7	0
	Total	8774	2665	5213	32

<sup>\*</sup>NEF includes Tripura, Meghalaya and Mizoram.

## Authenticity of online marketing

2307. SHRIMATI SHANTA CHHETRI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government is aware that online market places provide comparison services of products but do not disclose the main parameters determining how offers resulting from a search query are ranked and the authenticity of product reviews;
- (b) if so, whether Government has taken measures to protect the consumers' right to know who is actually selling the product or service and be provided with clear information prior to a purchase; and
  - (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) Comparison services of products, ranking of offers resulting from search query and product reviews on online marketplaces are within the domain of the companies.

(b) and (c) In the case of online purchases, the rights of the consumers for making informed choices are protected through Legal Metrology Rules in the case of prepackaged commodities by mandating the online marketplaces to ensure declaration of maximum retail price, name and address of the manufacturer, net quantity, common or generic name of the commodity, expiry date of the product on offer.